

2021

High Court, Appellate Side,

Calcutta

NOTIFICATION

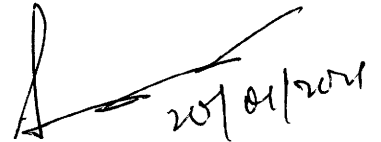
No.073-R(JS).

Dated. The 20th January.2021.

Applications in prescribed format are invited from the eligible members of West Bengal Judicial Service to fill up one (01) post of Judicial Member in the West Bengal Administrative Tribunal. Advertisement (Notice) No.110 – F(H) dated 11.01.2021, issued by the Principal Secretary, Finance Department, Government of West Bengal, with Application Form (Annexure-I) and brief particulars regarding selection of Judicial Member, West Bengal Administrative Tribunal (Annexure-II) is uploaded herewith. Particulars of selection procedure, qualification, term of office and status of service along with format of application may also be accessed from the following websites: 1)www.wbfin.nic.in and 2)www.egiyebangla.gov.in.

Applications with biodata and service particulars should reach this office by **09.02.2021**, so that the same may be forwarded to the concerned department within stipulated time i.e. **26.02.2021**.

This has approval of the Hon'ble the Chief Justice, High Court, Calcutta.



Bhibhas Ranjan De
Registrar (Judicial Service)
High Court, A.S., Calcutta.

ADVERTISEMENT(NOTICE)
Government of West Bengal
Finance Department
No 110 - F(H) Dated : 11/01/2021

Applications in prescribed format are invited from qualified persons to fill up 01(one) post of Judicial Member and 02(two) posts of Administrative Members in the West Bengal Administrative Tribunal. Details of selection procedure, qualification, term of office and status of service along with format of application may be accessed from the following websites: 1) www.wbfin.nic.in 2) www.egivebangla.gov.in .

The last date of receipt of application in the office of the Principal Secretary, Finance Department, Government of West Bengal, Nabanna, 325, Sarat Chatterjee Road, Shibpur, Howrah- 711 102 is **26/02/2021 upto 5.30 PM.**

If application received after the due date it will not be considered.

Applicants are requested to super-scribe on the envelope containing the application as “ **Application for post of Judicial Member or Administrative Member (whichever is applicable) , West Bengal Administrative Tribunal.**”

Sd/(Shri Manoj Pant)
Principal Secretary

APPLICATION FORM

To
 The Principal Secretary,
 Finance Department,
 Government of West Bengal,
 Nabanna, 12th Floor, 325, Sarat Chatterjee Road,
 Howrah- 711 102

Sir,

In response to your advertisement for filling up a post of Judicial Member/ Administrative Member in the West Bengal Administrative Tribunal appearing at (name of newspaper with date), I would like to offer myself as a candidate for the same. My bio-data is furnished below:-

1.	Name (IN CAPITAL LETTERS)	:	
2.	Permanent Address with PIN Code	:	
3.	Present Address with PIN Code	:	
4.	Phone Number (Landline & Mobile)	:	
	Mail ID	:	
5.	Age as on the date of application (Please attach attested copy of valid documents for age proof)	:	
6.	Educational Qualification	:	
7.	Present Post (if any)	:	
8.	Tenure (s) in the requisite post/post(s), with dates (May be given in attached sheet, duly authenticated)	:	
9.	Experience (May be given in attached sheet, duly authenticated, particularly in dealing with recruitment, and matters concerning recruitment to civil service of the State, service matter to civil services of the State, any local or other authority or corporation controlled or owned by the State Govt. etc. and all other experiences)	:	
10.	Languages known	:	

To the best of my knowledge, I do hereby confirm that I fulfil the required qualification, as per The Administrative Tribunals Act, 1985 (as amended) to be eligible for consideration as a Administrative Member/Judicial Member(as applicable) of the West Bengal Administrative Tribunal.

Dated :

Yours faithfully,

(Signature)

Government of West Bengal
Finance Department
**Brief particulars regarding Selection of Judicial Member,
West Bengal Administrative Tribunal**

Applications are invited for the post of Judicial Member, West Bengal Administrative Tribunal in plain white paper in the prescribed format in a closed cover, addressed to Principal Secretary, Finance Department, Government of West Bengal, Nabanna, 325, Sarat Chatterjee Road, Shibpur, Howrah- 711 102. The application must reach the office of the Finance Department, Government of West Bengal within 26/02/2021 up to 5.30 PM.

PARTICULARS

1.	No. of Post	1(One)
2.	Selection Procedure Rule 5(2) of the Administrative Tribunals (Procedures for appointment of Members) Rules, 2006.	Selection will be made out of the list of applicants forwarded by the Judicial Department, Government of West Bengal and applicants responding to the advertisement. Candidates who are in service should submit the application through proper channel. An advance copy of the application should also be sent directly to the Principal Secretary, Finance Department at the above mentioned address. Applications, as received, will be screened by the Selection Committee and on the basis of the screening, the Committee will recommend name(s) of successful candidates.
3.	Qualification Selection 6(2)(b) of the Administrative Tribunals Act, 1985.	The applicant shall not be qualified for appointment as Judicial Member, unless he is or qualified to be a Judge of a High Court or he has for at least two years held the post of a Secretary to the Government of India in the Department of Legal Affairs or the Legislative Department including Member-Secretary, Law Commission of India or held a post of Additional Secretary to the Government of India in the Department of Legal Affairs and Legislative Department at least for a period of five years.
4.	Term of Office Selection 8(2) of the Administrative Tribunals Act, 1985.	A Member shall hold office as such for a term of five years from the date on which he enters upon his office extendable by one more term of five years; Provided that no Member shall hold office as such after he has attained the age of sixty-five years.
5.	Condition of Service Section 8(3) of the Administrative Tribunals Act, 1985.	The conditions of service of Chairman and Members shall be the same as applicable to Judges of the High Courts.

Note : The applicants are advised to refer to the Administrative Tribunals Act, 1985 (as amended) and the Administrative Tribunals (Procedures for Appointment of Members) Rules, 2011 for details.